

NAME OF CORPOATE DEBTOR : M/S CHAUDHARY INGOTS PRIVATE LIMITED

DATE OF COMMENCEMENT OF LIQUIDATION : 29TH NOVEMBER 2021

LIST OF CREDITORS AS ON : 27TH JANUARY 2022

LIST OF SECURED FINANCIAL CREDITORS

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED							AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM REJECTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	WHETHER SECURITY INTEREST RELINQUISHED? (YES/NO)	DETAILS OF SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	% SHARE IN TOTAL AMOUNT OF CLAIMS ADMITTED					
1	CANARA BANK	30.12.2021	334,095,044	334,095,044	Financial Service and Interest	YES	YES	As per the Form-D of Schedule II submitted by the Financial Creditor under regulations 18 of the IBBI (Liquidation Process) Regulations, 2016 whereby collateral; 1)Hypothecation of Stock and Book Debts. 2)Hypothecation of Plant and Machinery. 3)EMT of Factory Land & Building Situated at Khasra No. 1270, 1272M 1274M, 1278, Vehalana, Meerut Road, Muzaffarnagar in the name of Corporate Debtor measuring 0.727 hectare.	NO	86.97%	-	-	-	-	The Financial Creditor, Canara Bank has submitted their claim for Rs. 33,40,95,044.00 (Rupees Thirty Three Crore Forty lacs Ninety Five Thousands Forty Four Only) with in the time as prescribed in the publication i.e. 30.12.2021 and after reviewing claim, the same has been admitted by Rs. 33,40,95,044.00and communicated through email on 27.01.2022 to the Creditor.
TOTAL			334,095,044	334,095,044						86.97%	-	-	-	-	

Sd-
CMA Sandeep Goel
Liquidator
Chaudhary Ingots Private Limited (In Liquidation)

Place: New Delhi